

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.10.2019

ORDER NO. 217 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 78/2019 for **CESTAT, Kolkata** for the period from **25.11.2019 to 29.11.2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. P. K. Choudhary, Hon'ble Member (J) and Sh. P. V. Subba Rao, Hon'ble Member (T)	From 25.11.2019 to 29.11.2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.10.2019

ORDER NO. 218 of 2019

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **18/11/2019 to 22/11/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 18/11/2019 to 22/11/2019	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (J)	From 18/11/2019 to 22/11/2019	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during the given period.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
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F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.10.2019

ORDER NO. 219 of 2019

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore for the period from **25/11/2019 to 29/11/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. Anjani Kumar, Hon'ble Member (Technical)	From 25/11/2019 to 29/11/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

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Dated: 22.10.2019

ORDER NO. 220 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 150/2019 for CESTAT, Hyderabad for the period from **18.11.2019 to 22.11.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 18.11.2019 to 22.11.2019	Customs, Excise and Service Tax Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

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Dated: 22.10.2019

ORDER NO. 221 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 54/2019 for **CESTAT, Chandigarh** for the period from **25.11.2019 to 29.11.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 25.11.2019 to 29.11.2019	Customs, Excise and Service Tax Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,

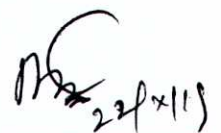


(Bineesh Kumar K.S.)

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Dated: 22.10.2019

ORDER NO. 222 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows.

On 1/11/2019 at 2.30 p.m. Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM:-

E/ROM/50210/2019 in E/50036/2018

By order



(Bineesh Kumar K.S.)

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